

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 2

C.P. (IB)/3939(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 21.10.2022

NAME OF THE PARTIES: -

PREFECT RELATIONS PRIVATE LIMITED

Vs.

MY OWN ECO ENERGY PRIVATE LIMITED

Appearance (via video-conference):

For Applicant : None

For Respondent : None

Sections 9 of IBC, 2016

ORDER

In view of admission order passed in CP (IB)4377/2019, the present petition is dismissed as infructuous. The Applicant herein is at liberty to lodge its claim before the IRP appointed in CP (IB)4377/2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)